

ITEM NO.1

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1053/2020

PRASHANT BHUSHAN

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION; and, IA No.91666/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT)

WITH

W.P.(Cr1.) No.243/2020 (X)
(FOR ADMISSION)

W.P.(Cr1.) No.244/2020 (X)
(FOR ADMISSION)

W.P.(C) No.1377/2020 (X)
(IA No.64425/2021 - FOR EARLY HEARING; and, IA No.64427/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT)

MA No.743/2022 in MA No.535/2022 in MA No.2020/2021 in MA No.1585/2021 in MA No.1254/2021 in MA No.1073/2021 in MA No.617/2021 in MA No.2200/2020 in MA No.1435/2020 in SMC(Cr1) No.2/2019 (XVII)
(FOR ADMISSION; and, IA No.56253/2022 - FOR EXTENSION OF TIME)

Date : 06-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

Counsel lfor the Parties:

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Mr. Anant Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of Dr. Rajeev Dhawan, learned Senior Advocate,
the matters are adjourned to 17.05.2022 to enable the petitioner to
file an appropriate Affidavit.

(MUKESH NASA)
COURT MASTER

(PREETHI T.C.)
BRANCH OFFICER